

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 606  
IB-201/ND/2023

**IN THE MATTER OF:**  
**Ms. Anitha Niranjana**

...PETITIONER

**Vs.**

**M/s. CMI Global India Pvt. Ltd.**

...RESPONDENT

**Section**  
**U/s 9 of IB Code, 2016**

**Order delivered on 24.05.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Operational Creditor :Mr. Sudharsan Suresh, Adv.**  
**For the Respondent/Corporate Debtor :**

**ORDER**

Issue notice to the Respondents. The Petitioner is directed serve notice on the Respondents within a week. List on **18.07.2023**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Bachu Venkat Balaram Das)**  
**Member (J)**